GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA UNSTARRED QUESTION NO. 1267 TO BE ANSWERED ON 07.12.2015

UNORGANISED WORKERS UNDER ESI SCHEME

1267. MOHAMMED FAIZAL: SHRI SHARAD TRIPATHI: SHRI K. PARASURAMAN: SHRI GUTHA SUKENDER REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of new Employees State Insurance (ESI) hospitals established during each of the last three years and the current year, State/UT-wise;
- (b)whether the Government has any proposal to extend the benefits of ESI scheme to unorganised sector workers in the country;
- (c)if so, the details thereof and the number of workers likely to be benefited under the scheme along with the time by which the above proposal is likely to be implemented; and
- (d)if not, the reasons therefor?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a): The Employees' State Insurance Corporation (ESIC) has established one ESI hospital at Tirunelveli in the State of Tamil Nadu during last three years and current financial year.

(b) to (d): ESIC recently taken a decision 'in-principle' to extend the medical benefits to the workers of unorganized sector in selected cities, on pilot basis. The schemes are under finalization.

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